GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:381 ANSWERED ON:06.08.2013 COCONUT PALM INSURANCE SCHEME Alagiri Shri S. ;Biju Shri P. K.;Khaire Shri Chandrakant Bhaurao;Sampath Shri Anirudhan

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the coconut growers in the coconut producing States are facing severe problems relating to non-availability of seedlings, increased pest attacks, and nonavailability of coconut tree climbers;

(b) if so, the remedial measures taken by the Government in this regard;

(c) whether the coconut palm insurance scheme implemented by the Union Government has several lacunae; and

(d) if so, the corrective measures taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

(a) & (b): Yes, Madam. Government of India, therefore, has been implementing following schemes for mitigating the problems of coconut farmers relating to non- availability of seedlings, increased pest attacks, and non availability of coconut tree climbers:

Production and Distribution of Hybrids.

- # Establishment of Regional Coconut Nurseries.
- # Aid to Private Nurseries/ Nucleus Seed Gardens.
- # Producing coconut seedlings through Demonstration-cum-Seed Production Farm.
- # Integrated Farming in Coconut Holdings for productivity improvement.

Friends of Coconut Tree.

(c) & (d): As per provisions Pilot Coconut Palm Insurance Scheme (CPIS) has been evaluated by Coconut Development Board (CDB) in 2012. Based on the recommendations, various improvements and changes have been incorporated in the scheme and proposed for approval of Government of India.